

From,

Pratyush Kumar, HJS
Registrar General,
High Court of Judicature
at Allahabad

To,

Dr. Balram K. Gupta,
Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)

No. 403 /JR(S)/2014

Dated: Allahabad: October 18, 2014

Subject: Nomination for Programme scheduled to be held in the month of November, 2014 & December, 2014 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg.(2014-15)/2445 dated 19.08.2014 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the following officers to participate in the following Programmes which are as under:

Sl.No.	Name of the Programme	Name of Officers who are nominated for different training programmes S/Sri/Smt./Sushri/ Km.
1	P-863, National Conference of the Presiding Officers of Vigilance/State Anti- corruption Bureau Courts scheduled from 07.11.2014 to 09.11.2014 at NJA, Bhopal	1. Sanjay Khare, Special Judge, Anti-Corruption (UPSEB), Bareilly 2. Shashi Kant Upadhyay, Special Judge, Anti-Corruption (UPSEB), Gorakhpur
2	P-865, National Conference of Principal District Judges on " Court Administration and Management scheduled from 08.11.2014 to 09.11.2014 at NJA, Bhopal.	1. Umesh Kumar, District & Sessions Judge, Kaushambi 2. Malkhani Singh, Additional District & Sessions Judge, Allahabad 3. Gurpreet Singh Bawa, Additional District & Sessions Judge, Mainpuri
3	P-866, National Orientation Programme for Additional District Judges scheduled from 14.11.2014 to 16.11.2014 at NJA, Bhopal.	1. Avinash Saksena, Additional District & Sessions Judge, Kasganj 2. Dr. Charan Singh, Additional District & Sessions Judge, Gautam Budha Nagar

		3. Mridulesh Kumar Singh, Additional District & Sessions Judge, Bareilly
4	P-867, National Orientation Programme for Newly Appointed Civil Judges (Junior Division) scheduled from 14.11.2014 to 20.11.2014 at NJA, Bhopal.	1. Smt. Parul Panwar, Civil Judge, Junior Division, Gautam Budha Nagar 2. Sri Harendra Kumar Ojha, Additional Civil Judge, Junior Division, Bahraich 3. Sri Rajnesh Kumar Tyagi, Additional Civil Judge, Junior Division, Chandauli 4. Sri Narendra Pal Rana, Civil Judge, Junior Division, Lucknow 5. Sri Prakash Chandra Shukla, Civil Judge, Junior Division, Khaga (Fatehpur) 6. Sri Durgesh, Civil Judge, Junior Division, Musafirkhana (Sultanpur)
5	P-868, National Conference of Registrar Generals of High Courts on "Court Administration and Management" scheduled on 15.11.2014 at NJA, Bhopal	Smt. Rekha Dikshit, Senior Registrar (Judicial), High Court, Allahabad
6	P-869, National Conference of the Principal Magistrates and Members of Juvenile Justice Boards scheduled from 21.11.2014 to 23.11.2014 at NJA, Bhopal	1. Sri Atul Chaudhary, Judicial Magistrate, Basti 2. Sri Avanish Kumar Pandey, Judicial Magistrate, Faizabad
7	P-870, National Conference of Judges of District Judiciary on MACT Cases scheduled from 21.11.2014 to 23.11.2014 at NJA, Bhopal	1. Smt. Alka Srivastava, Additional District & Sessions Judge, Rampur 2. Sri Sushil Kumar-II, Additional District & Sessions Judge, Hapur (Ghaziabad)
8	P-872, National Conference of the Presiding Officers of CBI Courts scheduled from 05.12.2014 to 07.12.2014 at NJA, Bhopal	1. Sri Vinod Kumar-IV, Special Judge, CBI Court No. 2, Lucknow 2. Sri Vinod Kumar Srivastva-IV, Special Judge, CBI Court No. 6, Lucknow

9	P-874, National Orientation Programme for Additional District Judges scheduled from 12.12.2014 to 14.12.2014 at NJA, Bhopal	1. Sri Ram Kesh, Principal Judge, Family Court, Deoria 2. Sri Angad Prasad-I, Additional District & Sessions Judge, Deoria 3. Sri Mahendra Prasad Chaudhary, Principal Judge, Family Court, Farrukhabad
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Yours faithfully,

Sd/-
Registrar General

No. 403 (i)/JR(S)/2014 dated: October 18, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow
2. The District & Sessions Judges, Bareilly, Gorakhpur, Allahabad, Mainpuri, Kasganj, Gautam Budha Nagar, Bahraich, Chandauli, Lucknow, Fatehpur, Sultanpur, Basti, Faizabad, Rampur, Ghaziabad, Deoria & Farrukhabad with the request to kindly inform the officer concerned accordingly.
3. Sri Umesh Kumar, District & Sessions Judge, Kaushambi with the request to kindly participate in the said training programme under intimation to the Court.
4. Smt. Rekha Dikshit, Senior Registrar (Judicial), High Court of Judicature at Allahabad with the request to kindly participate in the said training programme under intimation to the Court.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Registrar General